

COURT OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, GURUGRAM (1.4.2018 to 28.2.2019)

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Sh. Prashant Rana, ACJM, Gurugram(Promoted as ADJ, Gurugram on 22.12.2019)							
I	Oldest Execution Petitions	50	9	41	18	0	36.00
ii	All the pending cases which were instituted upto 31.12.2013	109	11	99	21	0	32.81
iii	All the pending cases in which the accused are in custody for more than six month	41	0	32	9	0	90.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	93	85	8	0	10.53
	TOTAL	200	113	257	56	0	28.00
Sh. Abhishek Phutela, CJM, Gurugram (Relinquished charge on 5.11.2018 F.N)							
I	Oldest Execution Petitions	50	1	33	18	0	36.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
ii	All the pending cases which were instituted upto 31.12.2013	99	3	93	9	0	16.07
iii	All the pending cases in which the accused are in custody for more than six month	21	0	10	11	0	52.38
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	30	46	64	12	0	16.44

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	200	50	200	50	0	25.00
Sh. Pardeep Chaoudhary, CJM, Gurugram (Joined on 5.11.2018 F.N after promotion as CJM)							
I	Oldest Execution Petitions	0	35	3	7	25	21.88

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ii	All the pending cases which were instituted upto 31.12.2013	0	60	13	4	43	8.51
iii	All the pending cases in which the accused are in custody for more than six month	0	10	0	4	6	40.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

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V	other oldest cases	0	61	0	11	50	18.03
	TOTAL	0	166	16	26	124	17.33
Ms. Indu Bala, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 1.5.2018 A.N)							
I	Oldest Execution Petitions	50	0	48	2	0	4.00

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ii	All the pending cases which were instituted upto 31.12.2013	113	0	106	7	0	6.19
iii	All the pending cases in which the accused are in custody for more than six month	2	0	2	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	35	0	35	0	0	0.00
TOTAL		200	0	191	9	0	4.50

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
<p align="center">Ms. Suyasha Jawa, CJ(JD)-cum-JMIC, Gurugram(Officer Joined on 2.5.2018 F.N and proceeded on CCL from 1.9.2018 (decided 9 cases)and again join on 1.12.2018 and her target is 70 cases)</p>							
I	Oldest Execution Petitions	0	61	48	1	12	7.69
ii	All the pending cases which were instituted upto 31.12.2013	0	154	108	9	37	19.57
iii	All the pending cases in which the accused are in custody for more than six month	0	14	12	0	2	0.00

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iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	70	52	12	6	66.67
	TOTAL	0	299	220	22	57	27.85

Sh. Ashok Kumar, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 1.5.2018 A.N)

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Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	50	0	50	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	37	0	37	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	8	0	8	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	105	0	105	0	0	0.00

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	TOTAL	200	0	200	0	0	0.00
Sh. Madhur Bajaj, CJ(JD)-cum-JMIC, Gurugram(Officer Joined on 2.5.2018 F.N)							
I	Oldest Execution Petitions	0	51	1	36	14	72.00
ii	All the pending cases which were instituted upto 31.12.2013	0	68	4	25	39	39.06
iii	All the pending cases in which the accused are in custody for more than six month	0	10	0	8	2	80.00

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iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	108	32	53	23	69.74
	TOTAL	0	237	37	122	78	61.00

Ms. Mohini, CJ(JD)-cum-JMIC, Gurugram

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Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	50	23	23	28	22	56.00
ii	All the pending cases which were instituted upto 31.12.2013	82	25	6	47	54	46.53
iii	All the pending cases in which the accused are in custody for more than six month	7	0	0	2	5	28.57
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	61	6	25	25	17	59.52

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	TOTAL	200	54	54	102	98	51.00
Sh. Ravish Kaushik, CJ(JD)-cum-JMIC, Gurugram							
I	Oldest Execution Petitions	50	5	5	27	23	54.00
ii	All the pending cases which were instituted upto 31.12.2013	60	30	27	21	42	33.33
iii	All the pending cases in which the accused are in custody for more than six month	0	10	1	4	5	44.44

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iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	90	19	31	55	23	70.51
	TOTAL	200	64	64	107	93	53.50
Sh. Manish Kumar, CJ(JD)-cum-JMIC, Gurugram							
I	Oldest Execution Petitions	50	0	0	20	30	40.00

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ii	All the pending cases which were instituted upto 31.12.2013	52	20	5	36	31	53.73
iii	All the pending cases in which the accused are in custody for more than six month	2	7	0	3	6	33.33
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	96	3	25	36	38	48.65
TOTAL		200	30	30	95	105	47.50

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Sh. Kamran Khan, CJ(JD)-cum-JMIC, Gurugram(Officer resigned on 10.5.2018 and joined at Delhi Judicial)							
I	Oldest Execution Petitions	50	0	49	1	0	2.00
ii	All the pending cases which were instituted upto 31.12.2013	87	0	87	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

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v	other oldest cases	63	0	63	0	0	0.00
	TOTAL	200	0	199	1	0	0.50
Ms. Priyanka Jain, CJ(JD)-cum-JMIC, Gurugram							
I	Oldest Execution Petitions	50	0	0	38	12	76.00
ii	All the pending cases which were instituted upto 31.12.2013	61	17	28	33	17	66.00

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iii	All the pending cases in which the accused are in custody for more than six month	9	0	0	4	5	44.44
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	80	11	0	58	33	63.74
	TOTAL	200	28	28	133	67	66.50

Sh. Sukhdev, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 1.5.2018 A.N)

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I	Oldest Execution Petitions	50	0	48	2	0	4.00
ii	All the pending cases which were instituted upto 31.12.2013	115	0	115	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	26	0	24	2	0	7.69
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	9	0	9	0	0	0.00

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	TOTAL	200	0	196	4	0	2.00
Sh. Chetest Gupta CJ(JD)-cum-JMIC, Gurugram(Officer joined on 2.5.2018 F.N and relinquished the charge on 30.5.2018 A.N)							
I	Oldest Execution Petitions	0	48	48	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	115	115	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	24	21	3	0	12.50

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iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	50	49	1	0	2.00
	TOTAL	0	237	233	4	0	1.69
Sh. Naveen Kumar, CJ(JD)-cum-JMIC, Gurugram(Officer joined on 31.5.2018 F.N)							
I	Oldest Execution Petitions	0	54	6	31	17	64.58

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ii	All the pending cases which were instituted upto 31.12.2013	0	102	6	29	67	30.21
iii	All the pending cases in which the accused are in custody for more than six month	0	14	0	6	8	42.86
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	56	22	17	17	50.00
	TOTAL	0	226	34	83	109	43.23

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Ms. Jyoti Grover, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 1.5.2018 A.N)							
I	Oldest Execution Petitions	6	0	6	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	19	0	19	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	12	0	12	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

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v	other oldest cases	163	0	161	2	0	1.23
	TOTAL	200	0	198	2	0	1.00
Ms. Aparna Choudhary, CJ(JD)-cum-JMIC, Gurugram(Officer joined on 2.5.2018 F.N)							
I	Oldest Execution Petitions	0	50	0	12	38	24.00
ii	All the pending cases which were instituted upto 31.12.2013	0	32	2	14	16	46.67

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iii	All the pending cases in which the accused are in custody for more than six month	0	12	0	3	9	25.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	161	55	18	88	16.98
	TOTAL	0	255	57	47	151	23.74

Sh. Amit Nain, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 1.5.2018 A.N)

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I	Oldest Execution Petitions	50	0	50	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	49	0	49	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	5	0	5	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	96	0	96	0	0	0.00

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	TOTAL	200	0	200	0	0	0.00
Sh. Anterpreet, CJ(JD)-cum-JMIC, Gurugram(Officer joined on 2.5.2018 A.N)							
I	Oldest Execution Petitions	0	52	2	30	20	60.00
ii	All the pending cases which were instituted upto 31.12.2013	0	75	5	35	35	50.00
iii	All the pending cases in which the accused are in custody for more than six month	0	8	0	2	6	25.00

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iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	98	26	42	30	58.33
	TOTAL	0	233	33	109	91	54.50
Ms. Aakriti Verma, CJ(JD)-cum-JMIC, Gurugram							
I	Oldest Execution Petitions	11	63	24	28	22	56.00

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ii	All the pending cases which were instituted upto 31.12.2013	0	68	2	20	46	30.30
iii	All the pending cases in which the accused are in custody for more than six month	18	0	0	14	4	77.78
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	171	5	110	37	29	56.06
TOTAL		200	136	136	99	101	49.50

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Ms. Kopal, CJ(JD)-cum-JMIC, Gurugram							
I	Oldest Execution Petitions	35	15	0	24	26	48.00
ii	All the pending cases which were instituted upto 31.12.2013	4	21	0	5	20	20.00
iii	All the pending cases in which the accused are in custody for more than six month	12	0	0	10	2	83.33
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	other oldest cases	149	5	41	36	77	31.86
	TOTAL	200	41	41	75	125	37.50
Ms. Satakshi, CJ(JD)-cum-JMIC, Gurugram(On maternity leave from 15.11.2018)							
I	Oldest Execution Petitions	9	41	32	18	0	36.00
ii	All the pending cases which were instituted upto 31.12.2013	3	63	61	5	0	7.58

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iii	All the pending cases in which the accused are in custody for more than six month	2	3	2	3	0	60.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	186	0	169	17	0	9.14
	TOTAL	200	107	264	43	0	21.50

Ms. Harjot Kaur, CJ(JD)-cum-JMIC, Gurugram

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	2	48	0	11	39	22.00
ii	All the pending cases which were instituted upto 31.12.2013	0	40	1	12	27	30.77
iii	All the pending cases in which the accused are in custody for more than six month	13	0	0	12	1	92.31
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	185	1	88	57	41	58.16

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	200	89	89	92	108	46.00
Ms. Sushma, CJ(JD)-cum-JMIC, Gurugram							
I	Oldest Execution Petitions	0	60	10	9	41	18.00
ii	All the pending cases which were instituted upto 31.12.2013	0	86	0	35	51	40.70
iii	All the pending cases in which the accused are in custody for more than six month	2	3	0	4	1	80.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	198	0	139	36	23	61.02
	TOTAL	200	149	149	84	116	42.00
<p align="center">Sh. Davender, CJ(JD)-cum-JMIC, Gurugram(also dealing Juvenile Cases)(Officer relinquished the charge on 1.5.2018 A.N)</p>							
I	Oldest Execution Petitions	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	100 oldest Juvenile Cases	100	0	100	0	0	0.00
	TOTAL	100	0	100	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Sh. Pardeep Choudhary, ACJ(SD)-cum-JMIC, Gurugram(dealing Juvenile Cases)(Officer Joined on 2.5.2018 F.N and Relinquished on 5.11.2018 and promoted as CJM)							
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	100 oldest Juvenile Cases	0	100	66	34	0	34.00
	TOTAL	0	100	66	34	0	34.00
Sh. Manglesh Kr. Chaoubey, ACJ(SD)-cum-JMIC, Gurugram(Officer Joined on 5.11.2018 A.N)							
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	other oldest cases	0	69	3	37	29	53.62
	TOTAL	0	69	3	37	29	56.06

Ms. Renu Solkhe, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I.Act cases)

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	1000 oldest cases of 138 N.I.Act	1000	11	11	651	349	65.10

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	1000	11	11	651	349	65.10
Ms. Neetika Bhardwaj, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases)							
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	1000 oldest cases of 138 N.I.Act	1000	56	56	658	342	65.80
	TOTAL	1000	56	56	658	342	65.80
Sh. Aashish Arya, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I.Act cases)							
I	Oldest Execution Petitions	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	1000 oldest cases of 138 N.I.Act	1000	705	705	801	199	80.10
	TOTAL	1000	705	705	801	199	80.10

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Ms. Asmita Deswal, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases) On maternity leave from 30.8.2018							
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	1000 oldest cases of 138 N.I.Act	1000	20	675	345	0	34.50
	TOTAL	1000	20	675	345	0	34.50
<p align="center">Ms. Khushboo Goel, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases) her transfer from Rohtak Sessions, join this division on 7.9.2018</p>							
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	1000 oldest cases of 138 N.I.Act	0	741	86	440	215	67.18
	TOTAL	0	741	86	440	215	67.18

Sh. Vivek Tomar, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases)

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	0	0	0	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00
v	1000 oldest cases of 138 N.I.Act	1000	0	0	646	354	64.60

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	1000	0	0	646	354	64.60
Ms. Varsha Jain, ACJ(SD)-cum-JMIC, Pataudi(Relinquished the charge on 1.5.2018 A.N)							
I	Oldest Execution Petitions	50	0	50	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2013	138	0	138	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	4	0	4	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	8	0	8	0	0	0.00
v	other oldest cases	0	0	0	0	0	0.00
	TOTAL	200	0	200	0	0	0.00

Ms. Sudhir Kumar, ACJ(SD)-cum-JMIC, Pataudi(Officer joined on 2.5.2018 F.N)

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	0	69	19	39	11	78.00
ii	All the pending cases which were instituted upto 31.12.2013	0	193	76	78	39	66.67
iii	All the pending cases in which the accused are in custody for more than six month	0	8	5	1	2	33.33
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	10	3	7	0	0.00
v	other oldest cases	0	85	62	7	16	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	0	365	165	132	68	66.00
Sh. Amit Sihag, CJ(JD)-cum-JMIC, Pataudi(Relinquished the charge on 1.5.2018 A.N)							
I	Oldest Execution Petitions	39	0	37	2	0	5.13
ii	All the pending cases which were instituted upto 31.12.2013	143	0	143	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	4	0	4	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	6	0	6	0	0	0.00
v	other oldest cases	8	0	8	0	0	0.00
	TOTAL	200	0	198	2	0	1.00
Sh. Prateet Singh Dhonchak, CJ(JD)-cum-JMIC, Pataudi(Officer joined on 3.5.2018 F.N)							
I	Oldest Execution Petitions	0	57	9	19	29	39.58

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
ii	All the pending cases which were instituted upto 31.12.2013	0	180	63	40	77	34.19
iii	All the pending cases in which the accused are in custody for more than six month	0	8	3	5	0	100.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	6	3	2	1	0.00
v	other oldest cases	0	52	27	9	16	36.00
TOTAL		0	303	105	75	123	37.88

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Sh. Anterpreet, ACJ(SD)-cum-JMIC, Pataudi(Relinquished the charge on 2.5.2018 F.N)							
I	Oldest Execution Petitions	50	0	47	3	0	6.00
ii	All the pending cases which were instituted upto 31.12.2013	1	0	1	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	0	0	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
V	other oldest cases	149	0	149	0	0	0.00
	TOTAL	200	0	197	3	0	1.50
<p align="center">Ms. Neelam, ACJ(SD)-cum-JMIC, Pataudi(Officer joined on 2.5.2018 F.N and proceeded to CCL from 2.7.2018) and again join on 2.11.2018</p>							
I	Oldest Execution Petitions	0	67	47	7	13	35.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
ii	All the pending cases which were instituted upto 31.12.2013	0	147	94	11	42	20.75
iii	All the pending cases in which the accused are in custody for more than six month	0	9	4	0	5	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	7	7	0	0	0.00
v	other oldest cases	0	151	149	2	0	100.00
TOTAL		0	381	301	20	60	25.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Ms. Lalita Patwardhan, ACJ(SD)-cum-JMIC, Sohna(Relinquished the charge on 1.5.2018 A.N)							
I	Oldest Execution Petitions	50	0	49	1	0	2.00
ii	All the pending cases which were instituted upto 31.12.2013	83	0	83	0	0	0.00
iii	All the pending cases in which the accused are in custody for more than six month	3	0	3	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	7	0	7	0	0	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	other oldest cases	57	0	57	0	0	0.00
	TOTAL	200	0	199	1	0	0.50
Sh. Ramawatar Pareek, ACJ(SD)-cum-JMIC, Sohna(Officer joined on 2.5.2018 F.N)							
I	Oldest Execution Petitions	0	64	24	26	14	65.00
ii	All the pending cases which were instituted upto 31.12.2013	0	160	15	116	29	80.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iii	All the pending cases in which the accused are in custody for more than six month	0	3	0	3	0	100.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	13	3	8	2	0.00
v	other oldest cases	0	57	55	2	0	100.00
	TOTAL	0	297	97	155	45	77.50

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Sh. M.Z.Khan, CJ(JD)-cum-JMIC, Sohna							
I	Oldest Execution Petitions	22	2	0	15	9	62.50
ii	All the pending cases which were instituted upto 31.12.2013	156	6	4	117	41	74.05
iii	All the pending cases in which the accused are in custody for more than six month	6	1	0	4	3	57.14
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	1	5	0	5	1	0.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	other oldest cases	15	3	13	3	2	60.00
	TOTAL	200	17	17	144	56	72.00

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Ms. Vandana Dhillon, CJ(JD)-cum-JMIC, Sohna (Ld. Presiding officer is on maternity leave 5.9.2018)							
I	Oldest Execution Petitions	5	19	22	2	0	9.09
ii	All the pending cases which were instituted upto 31.12.2013	195	28	149	74	0	48.05
iii	All the pending cases in which the accused are in custody for more than six month	0	2	2	0	0	0.00
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	0	3	3	0	0	0.00
v	other oldest cases	0	20	18	2	0	10.53

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	200	72	194	78	0	39.00
TOTAL OF ALL COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, AT GURUGRAM SESSIONS DIVISION							
I	Oldest Execution Petitions	829	894	831	475	417	53.25
ii	All the pending cases which were instituted upto 31.12.2013	1606	1704	1754	803	753	51.61
iii	All the pending cases in which the accused are in custody for more than six month	197	146	154	117	72	61.90
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2014	22	44	40	22	4	69.23

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	'Other oldest cases	1946	1161	2020	558	529	50.78
vi	100 oldest Juvenile Cases	100	169	169	71	29	71.00
vii	1000 oldest cases of 138 N.I.Act	5000	1533	1533	3541	1459	70.82
	SUBORDINATE COURTS TOTAL	9700	5651	6501	5587	3263	63.13
	SESSIONS COURTS TOTAL	1600	499	686	1013	400	71.69
	GRAND TOTAL	11300	6150	7187	6600	3663	64.31

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

Nature of Cases Targeted (Category wise)	Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to FEBRUARY, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
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Note : Sh. Prashant Rana, ACJM, promoted as ADJ on 22.12.2018(A.N) and no substitute is provided, so remaining 144 cases excluded from the action plan

District & Sessions Judge,
Gurugram